

From,

Atul Srivastava, HJS  
Joint Registrar (Judicial) (Services),  
High Court of Judicature  
at Allahabad

To,

The Additional Director,  
Judicial Training & Research Institute, U.P.,  
Vineet Khand, Gomati Nagar,  
Lucknow

No. 655 /Admin. (Services)/2016

Dated: Allahabad: December 09, 2016

Subject: Regarding One day Special Training Programme on 'Electronic Evidence' for Judicial Officers scheduled on 20.12.2016 at JTRI, U.P., Lucknow.

Sir,

With reference to your letter no. Lok Adalat. Trg. 2016/1860 dated 08.12.2016 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the schedule for organizing **One day Special Training Programme on 'Electronic Evidence' for Judicial Officers scheduled to be held on 20.12.2016** at Judicial Training & Research Institute, U.P., Lucknow and nominate the officers mentioned in List-'A' for the aforesaid programme scheduled to be held on 20.12.2016 at Judicial Training & Research Institute, U.P., Lucknow.

I am further to say that the Hon'ble Court has also been pleased to approve that TA/ DA of the participants for attending the aforesaid programme shall be drawn by the participants from their respective District Courts and not from the Judicial Training & Research Institute, U.P., Lucknow.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Encl:- As above

Sd/-

**Joint Registrar (Judicial) (Services)**

**No. 655 (i)/Admin. (Services)/2016 dated: December 09, 2016**

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. All the District & Sessions Judges with the request to kindly inform the officers concerned accordingly and direct them to report at Judicial Training & Research Institute, U.P., Lucknow on the scheduled date, for participation in the aforesaid training.
3. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

**Assistant Registrar (Services)**

**List of Participants**  
**One Day Special Training Programme on 'Electronic Evidence'**  
**at JTRI, UP, Lucknow**  
**Date: 20.12.2016**

Sl. No.	Name of Officer S/Sri	Designation	Place of posting
1.	Achal Sachdev	Spl. J, Spl C.No 1 (Pre.Cor. Act)	Varanasi
2.	Smt. Babita Rani	Addl. District & Sessions Judge	Saharanpur
3.	Anmol Pal	Addl. District & Sessions Judge	Agra
4.	Smt. Kamlesh Kuchhal	Addl. District & Sessions Judge	Allahabad
5.	Utkarsh Chaturvedi	Addl. District & Sessions Judge	Meerut
6.	Jai Prakash Pandey	Addl. District & Sessions Judge	Hardoi
7.	Vinay Kumar-III	Addl. District & Sessions Judge	Aligarh
8.	Sunil Kumar-IV	Spl. Judge (E.C. Act)	Bulandshahar
9.	Ram Sulin Singh	Addl. District & Sessions Judge	Ramabai Nagar
10.	Ashish Garg	Spl. Judge (E.C. Act)	Rai Bareli
11.	Ved Pal Singh	Spl. Judge (E.C. Act)	Fatehpur
12.	Raj Kumar Singh	Addl. District & Sessions Judge	Siddharth Nagar-Bansi
13.	Vishnu Kumar Sharma	A.D.J. (FTC)	Gonda
14.	Satendra Kumar	Addl. District & Sessions Judge	Gonda
15.	Vijay Shanker Upadhyaya	Addl. District & Sessions Judge	Etawah
16.	Inder Preet Singh Josh	Addl. District & Sessions Judge	Sitapur
17.	Syed Maooz Bin Asim	Spl. Judge (E.C. Act)	Sitapur
18.	Pankaj Kumar Agrawal	Spl. J. (SC/ST, Pev.of Atroci Act)	Budaun
19.	Sushri Pratima Srivastava	Addl. District & Sessions Judge	Shahjahanpur
20.	Sanjeev Shukla	Judge, Spl Court, Anti Corr CBI (W)	Lucknow
21.	Kuldeep Saxena	Addl. District & Sessions Judge	Etawah
22.	Anupam Kumar	Spl. Judge (E.C. Act)	Kanpur Nagar
23.	Davendra Singh	Addl. District & Sessions Judge	Mirzapur
24.	Arvind Malik	Addl. District & Sessions Judge	Jaunpur
25.	Sanjay Kumar Malik	Addl. District & Sessions Judge	Kaushambi
26.	Neeraj Kumar	Addl. District & Sessions Judge	Moradabad
27.	Ranjanjay Kumar Verma	Addl. District & Sessions Judge	Sitapur
28.	Manoj Kumar-III	Addl. District & Sessions Judge	Muzaffarnagar- Kairana
29.	Vikas Kumar-I	Spl. Judge (U.P. Dacoity.A.A.)	Budaun
30.	Anil Kumar-XIII	Spl. Judge (E.C. Act)	Pratapgarh
31.	Sharib Ali	Civil Judge (Junior Div.)	Bareilly-Aonla
32.	Surya Kant Dhar Dubey	Civil Judge (Junior Div.)	Unnao- Purva
33.	Pradeep Kumar Shukla	Civil Judge (Junior Div.)	Barabanki- Haidergarh
34.	Swapna Anand	Civil Judge (Junior Div.)	Pratapgarh- Kunda
35.	Sushri Alka Pandey	Civil Judge (Junior Div.)	Pilibhit
36.	Suraj Mishra	Civil Judge (Junior Div.)	Lalitpur- Mahroni
37.	Dharam Veer Singh	Addl. Civil Judge (Junior Div.)	Firozabad- Shikohabad
38.	Neeraj Kushwaha	Judicial Magistrate	Shahjahanpur
39.	Smt. Sudha Singh	Civil Judge (Junior Div.)	Chitrakoot
40.	Sushri Kavita Agrawal	Addl. Civil Judge (Junior Div.)	Deoria
41.	Smt. Sapna Tripathi	Civil Judge (Junior Div.)	Fatehpur
42.	Sushri Kavita Singh	Judicial Magistrate	Gonda
43.	Rajendra Kumar Singh	Civil Judge (Junior Div.)	Bareilly- Baheri

44.	Sanjiv Kumar Tripathi	Civil Judge (Junior Div.)	Jhansi- Moth
45.	Smt. Pooja Gupta	Judicial Magistrate	Gorakhpur
46.	Ashish Kumar Rai	Civil Judge (Junior Div.)	Deoria
47.	Smt. Babita Pathak	Judicial Magistrate	Balrampur
48.	Smt. Pragya Singh-II	Addl. Civil Judge (Junior Div.)	Shahjahanpur
49.	Smt. Minakshi Sinha	Civil Judge (Junior Div.)	Pratapgarh
50.	Mayank Tripathi	Civil Judge (Junior Div.)	Balrampur
51.	Navneet Singh	Addl. Civil Judge (Junior Div.)	Varanasi
52.	Amar Pratap Chaudhari	Civil Judge (Junior Div.)	Hapur- Garhmukteshwar
53.	Smt. Toolika Bandhu	Civil Judge (Junior Div.)	Shahjahanpur
54.	Sushri Shambhavi Yadav	Civil Judge (Junior Div.)	Budaun- Bisauli
55.	Smt. Shraddha Bhartiya	Addl. Civil Judge (Junior Div.)	Kanpur Nagar
56.	Manish Kumar-II	Civil Judge (Junior Div.)	Gautambuddha Nagar
57.	Achal Pratap Singh	Judicial Magistrate	Lucknow
58.	Sushri Priti Chaudhary	Civil Judge (Junior Div.)	Auraiya
59.	Ashutosh-II	Civil Judge (Junior Div.)	Sant Kabir Nagar
60.	Om Pal Singh	Judicial Magistrate	Hathras